

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 17th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

The learned Senior Counsel for the Appellant has finished his arguments.

We have heard the learned counsel for the Respondent No.1 in reply for some time.

Post the matter for further reply submissions on **12.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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